

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-295(PB)/2017

IN THE MATTER OF:

Inovsource Pvt. Ltd.

.....Petitioner

v.

Getit Grocery Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

**Mr. Abhinav Mukherji & Mr. Siddharth Garg,
Advocates**

For the Respondent(s) :

ORDER

To come up alongwith (IB)-218(PB)/2017 on 17.11.2017.

14.11.2017

Vineet